

No.GOB(I) 1/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 25TH APRIL, 2024.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **District Judge and Senior Civil Judge** are ordered for administrative reasons and in the interest of public service to take effect from the dates as mentioned against their names:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Shantaveer Shivappa	Prl. District and Sessions Judge, Udupi.	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at Dharwad. <i>(Vice Sri. Ron Vasudev – transferred vide this office notification No.GOB(I) 4(1)/2024 dated 25.04.2024)</i> (with effect from 27.05.2024)
2	Sri. Venkatesh R. Hulgi	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Statistics and Review), High Court of Karnataka, Bengaluru. <i>(Vice Sri. Basavaraj Chengti - transferred)</i> (with effect from 27.05.2024)

1	2	3	4
3	Sri. E. Rajeeva Gowda	District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru. <i>(Vice Sri. M. Chandrashekar Reddy – transferred vide this office notification No.GOB(I) 4(1)/2024 dated 25.04.2024)</i> (with effect from the date of relieving of Sri. M.Chandrashekar Reddy)
4	Sri. Basavaraj Chengti	District Judge, OOD, Registrar (Statistics and Review), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi. <i>(Vice Sri. Marulasidda-radhy H.J. – transferred vide this office notification No.GOB(I) 4(1)/2024 dated 25.04.2024)</i> (with effect from 27.05.2024)
5	Sri. V. Nagaraja	IV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru. <i>(Vice Sri. E.Rajeeva Gowda - transferred)</i> (with effect from the date of relieving of Sri. E.Rajeeva Gowda)

1	2	3	4
6	Sri. Ganapathi Prashanth M.	Senior Civil Judge, OOD, Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.	Senior Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i> <i>(with effect from 27.05.2024)</i>

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The Officers concerned with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts with effect from the dates as mutual against their names.
- 3 The Courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
- 6 All the Private Secretaries to the Hon'ble Judges.
- 7 The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.

- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 16 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 19 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 20 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 21 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 22 Spare copies.

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